

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :19-01-2022

Date : 19.01.2022										
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	2867/2022	19.01.2022	WP (C) - 34299/2021	P.BARIK	C.O.	COURT NO. 9	Order Dtd. 2022-01-07			(Seat No-)
2	2868/2022	19.01.2022	WP (C) - 41672/2021	A.K.MIS HRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Seat No-)
3	2869/2022	19.01.2022	WP (C) - 41977/2021	A.C.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Seat No-)
4	2870/2022	19.01.2022	WP (C) - 36099/2021	D. K. BAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07		WRIT BRANCH-4	(Seat No-37)
5	2871/2022	19.01.2022	BLAPL-472/2020	R. DAS	C.O.	COURT NO. 23	Order Dtd. 2022-01-06			(Seat No-37)
6	2872/2022	19.01.2022	CRLMC-1553/2019	NANDA KISHORE ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Seat No-37)
7	2873/2022	19.01.2022	CRLMC-1540/2020	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-01-04			(Seat No-37)
8	2874/2022	19.01.2022	WP (C) - 2682/2013	A. K. BISOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07			(Seat No-37)
9	2875/2022	19.01.2022	OJC-12089/1999	B D BISWAL	GENERAL		Order Dtd. 2004-03-31		WRIT BRANCH-5	(Seat No-23)

10	2876/2022	19.01.2022	ABLAPL-4014/2017	N K SEN	GENERAL		Order Dtd. 2017-06-28		CRMINAL MISC-2	(Seat No-16)
11	2877/2022	19.01.2022	ABLAPL-4016/2017	N K SEN	GENERAL		Order Dtd. 2017-07-11		CRMINAL MISC-2	(Seat No-16)
12	2878/2022	19.01.2022	RFA-73/2009	P K SAHOO	GENERAL		Judgement Dtd. 2011-01-19	MISC CASE JUDGEMENT 60/11	FIRST APPEAL	(Seat No-7)
13	2879/2022	19.01.2022	WP(C)-11527/2018	R K JENA	GENERAL		Petition Annexure,		WRIT BRANCH-6	(Seat No-36)
14	2880/2022	19.01.2022	WP(C)-7153/2019	R K MOHAPATRA	GENERAL		Order Dtd. 2019-04-03		WRIT BRANCH-3	(Seat No-11)
15	2881/2022	19.01.2022	CRLMC-2748/2021	D JENA	GENERAL		Order Dtd. 2021-12-23			(Seat No-11)
16	2882/2022	19.01.2022	CRLMC-2748/2021	D K JENA	GENERAL		Order Dtd. 2021-12-23			(Seat No-11)
17	2883/2022	19.01.2022	CMP-549/2021	S S JENA	GENERAL		Order Dtd. 2022-01-06			(Seat No-11)
18	2884/2022	19.01.2022	CMP-632/2021	S S JENA	GENERAL		Entire Order			(Seat No-11)
19	2885/2022	19.01.2022	WP(C)-34604/2020	PURUSOTAM CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-06			(Seat No-11)

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